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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **2 July 2012**, the entries specified below were **deleted** from the Al-Qaida Sanctions List. The entries were deleted after the Committee concluded its consideration of a de-listing request submitted through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Report of the Ombudsperson on this de-listing request. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

Removed from section A. Individuals associated with Al-Qaida

QI.A.181.04. Name: 1: SAAD 2: RASHED 3: MOHAMMAD 4: AL-FAQIH

Name (original script): سعد راشد محمد الفقيه

Title: Doctor **Designation:** na **DOB:** **a)** 1 Feb. 1957 **b)** 31 Jan. 1957 **POB:** Al-Zubair, Iraq **Good quality a.k.a.:** **a)** Sa'd Rashid Muhammed Al-Fageeh **b)** Abu Uthman Sa'd Al-Faqih **c)** Sa'ad Al-Faqih **d)** Saad Alfagih **e)** Sa'd Al-Faqi **f)** Saad Al-Faqih **g)** Saad Al Faqih **h)** Saad Al-Fagih **i)** Saad Al-Fakih **Low quality a.k.a.:** na **Nationality:** Saudi Arabian **Passport no.:** Passport number 760620, issued on 15 Sep. 1991 , expired on 22 Jul. 1996 **National identification no.:** na **Address:** London, United Kingdom **Listed on:** 23 Dec. 2004 (amended on 23 Apr. 2007, 17 Jul. 2009, 13 Dec. 2011) **Other information:** Head of Movement for Reform in Arabia (QE.M.120.05). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

Removed from section B. Entities and other groups and undertakings associated with Al-Qaida

QE.M.120.05. Name: MOVEMENT FOR REFORM IN ARABIA

Name (original script): الحركة الإسلامية للإصلاح

A.k.a.: a) Movement for Islamic Reform in Arabia b) MIRA c) Al Islah (Reform) d) MRA e) Al-Harakat al-Islamiyah lil-Islah f) Islamic Movement for Reform g) Movement for (Islamic) Reform in Arabia Ltd h) Movement for Reform in Arabia Ltd **F.k.a.:** na

Address: BM Box: MIRA, London WC1N 3XX, United Kingdom, **Alternate Address:** Safiee Suite, EBC House, Townsend Lane, London, NW9 8LL, United Kingdom **Listed on:** 15 Jul. 2005 (amended on 13 Apr. 2012) **Other information:** Email address: info@islah.org, info@islah.tv, **Website:** http://www.islah.info, **Tel:** 020 8452 0303, **Fax:** 020 8452 0808, UK Company number 03834450. Founded and led by Saad Rashed Mohammad al-Faqih (QI.A.181.04). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/qa_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of

relevant information provided by Member States and international and regional organizations. This is the twentieth update of the List in 2012.

2 July 2012